NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/60/2016

NAME OF THE PETITIONER(S)

: S. Pathmakumar & another

NAME OF THE RESPONDENT(S)

: Malabar Hotels Private Limited and 7 others

UNDER SECTION

: 397/398, 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Hari

AVIJAYKUMAR

Counsel for Teletinose

Conversed for Professed 17th Respondent in

Council for Respondent

No. 2.

3). Kanner P.T. for Mb. Fox M

launte for RS

M/S. JAIVAKUMBR & JURESH

Dampuktha

de RomesH de Romalingan & noses gabes be coursel for 4th pespondent

Kiramasamy &

G.V. MOHAN KUMAR

Course for Respondent No 7

ORDER

Shri S.Hari, counsel for petitioner present. Shri A Vijayakumar, counsel for R17 present, and stated that he is also representing R1 in CA2/2014 and undertakes to file vakalat with the consent of the previous counsel on record. He also stated that he would file counter in the CA, if required. Counsels for R1, R2, R4, R5 and R7 in the CP are present. Time extended at request. Put up on 22.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)